

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

**COURT – IV**

21.

**CA-96/2023 IN CP/91(MB)2021**

CORAM:

SHRI PRABHAT KUMAR  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **10.03.2023**

NAME OF THE PARTIES:

Punit Aggarwal

Vs.

Tripti Creations Private Limited

SECTION: 59, 241(1), 242(4) OF THE COMPANIES ACT, 2013. RULE 11 OF NCLT.

**ORDER**

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **24.03.2023**.

Sd/-

**PRABHAT KUMAR**  
Member (Technical)

Sd/-

**KISHORE VEMULAPALLI**  
Member (Judicial)